

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:875

ANSWERED ON:12.11.2010

ANGANWADI WORKERS

Angadi Shri Suresh Chanabasappa; Chauhan Shri Sanjay Singh; Das Shri Khagen; Dashmuni Deepa ; Rajesh Shri M. B.

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the number of Anganwadi workers and helpers including women in the country State-wise;
- (b) the number of vacant posts of Anganwadi inspectors, workers and helpers State-wise along with the reasons therefor;
- (c) whether the salary/honorarium being paid to Anganwadi workers and helpers is less than the minimum wages fixed by the Union Government and the State governments;
- (d) if so, the action taken/ proposed to be taken by the Government in this regard;
- (e) whether the Government has introduced any insurance and other social security measures for the benefit of Anganwadi workers and helpers; and
- (f) if so, the details thereof along with the number of Anganwadi workers and helpers benefited therefrom during each of the last three years and the current year?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) : Under the ICDS Scheme, all the Anganwadi Workers and Helpers are women. As on September, 2010 there are 11,18,025 Anganwadi Workers and 10,84,786 Anganwadi Helpers in the country. The number of vacant post of Anganwadi Supervisors, Workers and Helpers in the country are 13,653, 88,893 and 1,59,250 respectively. Statement indicating state-wise details of number of Supervisors, Anganwadi Workers and Helpers in-position and vacant posts thereof is at Annex-I. The delay in filling-up of vacancies are due to pending court cases and administrative and procedural delays at the level of State/UTs.

(c) & (d) : ICDS Scheme envisages the Anganwadi Workers and Helpers as 'honorary workers' from the local community on part time basis, in the area of child development. They are paid monthly honoraria as decided by the Government from time to time. Besides, some States/UTs are also giving additional honorarium to Anganwadi workers and Anganwadi Helpers out of their own resources. As they are honorary workers, Minimum Wages Act is not applicable to them.

(e) & (f) : The Government of India introduced 'Anganwadi Karyakartri Bima Yojana' to cover Anganwadi Workers/ Anganwadi Helpers w.e.f. 1.4.2004 under Life Insurance Corporation's Social Security Scheme. The Scheme provides for the following benefits:-

Natural Death Rs. 30,000/-

Accident :

Death/total permanent disability 75,000/-  
Partial permanent disability 37,500/-  
Female Critical illness 20,000/-

In addition to above, free add-on scholarship benefit is available for the children of the Anganwadi Workers and Helpers who are covered under the scheme.

The number of Anganwadi Workers and Helpers covered under the scheme during last three years and the current year is as under :-

Year Anganwadi Workers/ Helpers  
covered under the scheme

2007-08 16,20,570  
2008-09 19,22,933  
2009-10 19,83,008  
2010-11 21,39,950  
(as on 30.4.2010)